

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 224
(IB)-424/ND/2023
IA-1053/2024

IN THE MATTER OF:

Appearels India Through Its Properietor Mr. ... Applicant/Petitioner
Pradeep

Versus

Aban Exim Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the IRP : Mr. Abhishek Anand, Mr. Karan Kohli, Ms. Sakshi
Chahar, Advs.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5 pm, let the petition be listed for hearing on 15.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)